THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong, the 1st December, 2023.

NO.HCM.II/85/2016/Estt/291: In supersession of this Registry's Notification No. HCM.II/85/2016/Estt/234 dated 30th March, 2021, the Hon'ble the Chief Justice (Acting) is pleased to re-constitute a Sub-Committee comprising the Joint Registrar (Listing) to assist Hon'ble Mr. Justice H. S. Thangkhiew for Recruitment to the post of Law Clerk-cum-Legal Research Assistant.

By Order,

REGISTRAR GENERAL

Memo. NO.HCM.II/85/2016/Estt/291-A

Dated Shillong, the 1st December, 2023

Copy to:

- 1. The Private Secretary to the Hon'ble, the Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of his Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The Registrar (Admin.), High Court of Meghalaya, Shillong for favour of kind information.
- 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Vigilance)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
- 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 9. Notification File.
- 10. Office file.

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REGISTRAR GENERAL